

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9605/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAM DAYAL & ORS.

Respondent(s)

(IA No.124731/2017-CONDONATION OF DELAY IN FILING and IA
No.124734/2017-EXEMPTION FROM FILING O.T.)

Date : 08-08-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms. Swarupama Chaturvedi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent No.3 but none has entered appearance.

Despite last opportunity, affidavit of dasti service in respect of respondent Nos.1, 2 and 4 has not been filed.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for appropriate orders.

KAPIL MEHTA
Registrar
8.8.2018

rd